

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF C K SOFTWARE PRIVATE LIMITED (UNDER CIRP)

RELEVANT PARTICULARS

1.	Name of corporate debtor	C K Software Private Limited
2.	Date of incorporation of corporate debtor	09.06.2000
3.	Authority under which corporate debtor is incorporated / registered	RoC- Delhi
4.	Corporate Identity No Limited Liability Identification No. of corporate debtor	U72501DL2000PTC106184
5.	Address of the registered office and principal office (if any) of corporate debtor	C-24, Ground Floor, Greater Kailash Enclave-1, New Delhi-110048.
6.	Insolvency commencement date in respect of corporate debtor	20.11.2025 (Date of receipt of order by IRP: 25.11.2025)
7.	Estimated date of closure of insolvency resolution process	19.05.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Vimal Kumar Registration No. IBBI/ IPA-002 / IP-N00995 / 2020-2021 / 13236.
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: V 1104, The Hyde Park, Sector 78, Noida, Uttar Pradesh ,201301. Email: maidvimal1@rediff.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Mavent Restructuring Services LLP S-376, Panchsheel Park, New Delhi- 110017 Email: cirp.cksoftware@gmail.com
11.	Last date for submission of claims	09.12.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es)- Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink : https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench - VI has ordered the commencement of a corporate insolvency resolution process of the **C K Software Private Limited on 20.11.2025 (date of receipt of order to IRP is 25.11.2025)**

The creditors of **C K Software Private Limited**, are hereby called upon to submit their claims with proof on or before 09.12.2025 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.- Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Vimal Kumar

Interim Resolution Professional of M/S C K Software Private Limited

IBBI/ IPA-002 / IP-N00995 / 2020-2021 / 13236.

AFA valid upto 31.12.2026

Communication Address: **Mavent Restructuring Services LLP.**

S-376, Panchsheel Park, New Delhi 110017

Email: cirp.cksoftware@gmail.com, maidvimal1@rediff.com

Date: 28.11.2025

Place: New Delhi

NIMBUS PROJECTS LIMITED
(CIN - L74899DL1993PLC005470)
Regd. Office: 1001-1006, 10th Floor, Narain Manzil,
23, Barakhamba Road, New Delhi - 110001
Email: nimbusindia@rediffmail.com, Website: www.nimbusprojects.com
Telephone: 011-42878900, Fax Number : 011-22424291

NOTICE FOR SPECIAL WINDOW FOR RE-LODGE MENT OF TRANSFER DEEDS OF PHYSICAL SHARES

Pursuant to SEBI Circular No. SEBI/HO/MIRSD/MIRSD-PoD/P/CIR/2025/97 dated July 02, 2025, shareholders of the Company are hereby informed that a Special Window has been opened only for re-lodgement of transfer deeds, which were lodged prior to the deadline of April 01, 2019 and rejected / returned / not attended due to deficiency in the documents / process or otherwise. The re-lodgement window shall remain open for a period of six months i.e. from July 07, 2025 till January 06, 2026. Shareholders who have missed the earlier deadline of March 31, 2021 (the earlier cut-off date for re-lodgement of transfer deeds) are requested to furnish the necessary documents to the Company's Registrar and Transfer Agent (RTA) M/s Alankit Assignments Limited at e-mail id info@alankit.com or at their office at Alankit House, 4E/2, Jhandewalan Extension, New-Delhi-110055.

During this period, the securities that are re-logged for transfer including those requests that are pending with the Company / RTA, as on date shall be issued only in demat mode, once all the documents are found in order by RTA. The lodger must have demat account and provide its Client Master List ("CML"), along with the transfer documents and share certificates, while re-lodging the documents for transfer with RTA.

The SEBI circular can be accessed at: https://www.sebi.gov.in/legal/circulars/jul-2025/ease-of-doing-investment-special-window-for-re-lodgement-of-transfer-requests-of-physical-shares_94973.html and is also available on website of the company at <https://www.nimbusprojects.com/>

For Nimbus Projects Limited
Sd/-
Ritika Aggarwal
Date: November 27, 2025
Place: New Delhi
Company Secretary & Compliance Officer
M.No. A69712

GRIHUM HOUSING FINANCE LIMITED Registered Office: 6th Floor, B Building, Ganga Truano, Lohagaon, Pune, Maharashtra 411014, Branch Office Unit: 3rd Floor, Plot No.03, Commercial Sector-14, Kaushambi, Gaziabad, Uttar Pradesh-201012

E-AUCTION - SALE NOTICE
(Sale of secured immovable asset under SARFAESI ACT)

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (the "Act") read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower/Co-Borrower/Mortgagor(s)/Guarantor(s) that the below described immovable properties mortgaged to Grihum Housing Finance Limited (hereinafter referred to as the "Secured Creditor" as per the Act), the possession of which has been taken by the Authorised Officer of Secured Creditor in exercise of powers conferred under section 13(12) of the Act read with Rules 8 and 9 of the Security Interest (Enforcement) Rule pursuant to notice under provision 13(2) of the Act. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis on 15-12-2025 through E-Auction. It is hereby informed to General public that we are going to conduct public through E-Auction platform provided at the website: <https://www.banksauctions.com>. For detailed T&Cs of sale, please refer to link provided in GHFL's/Secured Creditor's website i.e. www.grihumhousing.com

Sr. No.	Proposal No. Customer Name (A)	Demand Notice Date and Outstanding Amount (B)	Nature of Possession (C)	Description of Property (D)	Reserve Price (E)	EMD (10% of RP)(F)	EMD Submission date (G)	Incremental Bid (H)	Property Inspection Date & Time (I)	Date and time of Auction (J)	Known encumbrances /Court cases if any (K)
1	Loan No. LAP039920000000504 1708 & HL003992000000503 Manoj Kumar (Borrower) Pinkii (Co Borrower)	Notice date: 10-03-2025 Total Dues: Rs. LAP039920000005041708 for an amount of Rs.154217/- (Rupees Rupees One Lakh FiftyFour Thousand Two Hundred Seventeen Only) & HL0039920000005033607 for an amount of Rs.670415/- (Rupees Rupees Six Lakh Seventy Thousand Four Hundred Fifteen Only) payable as on 10-03-2025 along with interest @18.35 % & 12.35% respectively p.a. till the realization.	Physical	All That Piece And Parcel Of The Residential Vacant Plot, Area Measuring 65 Sq. Yds., 54.34 Sq. Mtrs., Out Of Khata No. 00163 In Kharsa No. 835, Situated In The Village Jafarabad Ganoli, Pargana & Tehsil Loni, District Ghaziabad, U.P. (Hereinafter Called The Said Property). Boundaries: As Per Sale Deed Dated 29.11.2022. East : Property Of Ajab Singh. West : Property Of Manoj , North : Property Of Other , South : Rasta 10 Ft., Wide. Admeasuring Area: 65 Sq. Yds.	Rs. 600000/- (Rupees Six Lacs Only)	Rs. 60000/- (Rupees Sixty Thousand Only)	13-12-2025 Before 5 PM	10,000/-	09-12-2025 (11AM - 4PM)	15-12-2025 (11 AM - 2PM)	NIL

The intending bidders/purchasers are advised to visit Secured Creditor Branch and the auction properties, and make his own enquiry and ascertain additional charges, encumbrances and any third-party interests and satisfy himself/herself in all aspects thereof before submitting the bids. All statutory dues like property taxes, electricity/water dues and any other dues, if any, attached to the property to be ascertained and paid by the successful bidder. The interested bidders are requested to register themselves with the portal and obtain login ID and Password well in advance, which is mandatory for e-bidding, from auction service provider) C India PVT LTD. Address- Plot No-68 3rd floor Gurgaon Haryana-122003. Helpline Number- 7291981124,25,26 Support Email id - Support@banksauctions.com. Contact Person - Dharmi P, Email id: dharmp.p@cindia.com Contact No- 9948182222. Please note that Prospective bidders may avail online training on e-auction from them only. The intending purchaser/bidder is required to submit amount of the Earnest Money Deposit (EMD) by way of by way of NEFT/RTGS (DD) in the account of GRIHUM HOUSING FINANCE LIMITED - AUCTION PROCEEDS A/C, Account No. - 091551000028, IFSC code - ICICI000915, Branch Address - ICICI Bank Ltd. Panchsheel Park, Near Ganapathi Chowk, 43144 Viman Nagar - 411014 drawn on any nationalized or scheduled Bank on 13-12-2025 and register their name at <https://www.banksauctions.com> and get user ID and password free of cost and get training on e-auction from the service provider. After their registration on the website, the intending purchaser/bidder is required to get the copies of the following documents updated, e-mail and sent self-attested hard copy at Address: 3rd Floor, Plot No.03, Commercial Sector-14, Kaushambi, Gaziabad, Uttar Pradesh-201012 Mobile no. +91 9567626050 e-mail ID rahul.r1@grihumhousing.com. For further details on terms and conditions please visit <https://www.banksauctions.com> & www.grihumhousing.com to take part in e-auction. This notice should also be considered as 15 DAYS (Fifteen) notice to Borrower / Co-Borrower/ Mortgagor (s)/Guarantor(s) under Rule 8(6) of the Security Interest (Enforcement) Rule-2002
Note: In any case if there is any difference between the contents of local language publication and English newspaper publication, the content, of the English newspaper language published in Financial Express shall be prevail.
Date: 28-11-2025, Place: Delhi
Sd/- Authorised Officer, Grihum Housing Finance Limited

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF C K SOFTWARE PRIVATE LIMITED (UNDER CIRP)

RELEVANT PARTICULARS

1. Name of corporate debtor	C K Software Private Limited
2. Date of incorporation of corporate debtor	09.06.2000
3. Authority under which corporate debtor is incorporated / registered	RoC- Delhi
4. Corporate Identify No. / Limited Liability Identification No. of corporate debtor	U72501DL2000PTC106184
5. Address of the registered office and principal office (if any) of corporate debtor	C-24, Ground Floor, Greater Kailash Enclave-1, New Delhi-110048.
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8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Vimal Kumar Registration No. IBBV/IPA-002 / IP-N00995 / 2020-2021 / 13236.
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: V 1104, The Hyde Park, Sector 78, Noida, Uttar Pradesh, 201301. Email: maidvimal@rediff.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: Mavent Restructuring Services LLP S-376, Panchsheel Park, New Delhi- 110017 Email: cirp_cksoftware@gmail.com
11. Last date for submission of claims	09.12.2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) - Not Applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink : https://bbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench - VI has ordered the commencement of a corporate insolvency resolution process of the C K Software Private Limited on 20.11.2025 (date of receipt of order to IRP is 25.11.2025). The creditors of C K Software Private Limited, are hereby called upon to submit their claims with proof on or before 09.12.2025 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class (specify class) in Form CA - Not Applicable. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Vimal Kumar
Interim Resolution Professional of M/S C K Software Private Limited
IBBV IPA-002 / IP-N00995 / 2020-2021 / 13236.
AFA valid upto 31.12.2026
Communication Address: Mavent Restructuring Services LLP, S-376, Panchsheel Park, New Delhi 110017
Email: cirp_cksoftware@gmail.com, maidvimal1@rediff.com

Date: 28.11.2025
Place: New Delhi

पंजाब नैशनल बैंक Punjab National Bank Circle Office : Raj Tower, Shivaji Nagar Delhi Road, Saharanpur-247001 (UP)

... the name you can BANK upon!

E-AUCTION SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

SCHEDULE OF THE SECURED ASSETS

S. No.	Name of Branch Name of the Account Name & Addresses of the Borrower/Guarantor	Description of the Immovable Properties Mortgaged/ Owner's Name (Mortgagors of Property (ies))	Dt of Demand Notice u/s 13(2) of SARFAESI ACT, 2002		Reserve Price	DATE & TIME OF AUCTION	Details of the Encumbrances Known To The Secured Creditors
			Outstanding Amount	EMD			
			Possession Date of u/s 13(4) of SARFAESI ACT, 2002 <td>Last Date of Deposit of EMD <td></td> <td></td> <td></td> </td>	Last Date of Deposit of EMD <td></td> <td></td> <td></td>			
			Nature of Possession Symbolic/ Physical/ Constructive <td>Bid Increase Amount <td></td> <td></td> <td></td> </td>	Bid Increase Amount <td></td> <td></td> <td></td>			
1.	PNB : Gangoh, Saharanpur Sh. Arvind Kumar Balyian S/o Sh. Samay Singh R/o Mohalla Tankaan, Near Padam Cinema Road, Gangoh, Distt. Saharanpur - 247001 & (Guarantor) Sh. Arya Kumar S/o Sh. Arvind Kumar R/o Mohalla Tankaan, Near Padam Cinema Road, Gangoh, Distt. Saharanpur-247001	One Ahayata Eastern with construction of two shops measuring 6' 10" & 7' 10" & One Gallery measuring 7' 10" & two Room & one Latrine Veranda on Ground floor & two Room & Latrine & Bathroom & Kitchen on first floor total covered area 110.51 sq mtr having Dimensions in East 26'3" in West 31'9" in North 58'9" in South 50'4" Total Area 147.60 sq Mtr Situated at Mohalla Tankaan, Gangoh Town, Pargana Gangoh, Tehsil Nakur Distt. Saharanpur. Owned by Sh. Arvind Kumar Balyian & Sh. Arya Kumar vide Deed no. 16150 dt. 28.12.2015. Bounded as under: East: Rasta 18 feet wide, West: Property of Sri Irfad, North: House of Sri Sita Ram, South: Property of Sri Aadesh Goyal & Latif	21-08-2024 Rs. 6,57,720.25/- with further interest & other expenses	Rs. 43,50,000/- Rs. 4,35,000/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
2.	PNB : Gangoh, Saharanpur Sh. Matloob Ahmad S/o Sh. Mohd Ishtyaq R/o Mohallah Ashraf Ali, Gangoh Distt. Saharanpur - 247341 (U.P.) & (Guarantor) Sh. Mohd. Gulsher S/o Mohd. Ishtyaq R/o Mohallah Bahudin, Gangoh Distt. Saharanpur - 247341 (U.P.)	All that part and parcel of the Residential house having area 40.08 Sq. Mtr located at Mohallah Ashraf Ali, Gangoh with Dimension in East 21 feet 1 inch, West 22 feet 10 inch, North 20 feet 10 inch & South 18 feet 3 inch. Property owned by Sh. Matloob Ahmad vide sale deed no. 5273 dated 07/04/2011. Boundaries as below: East: House of Jameel, West: Gali after that house of Majeed, North: 741 6 feet wide, South: House of babu	05-01-2015 Rs. 5,08,226.00/- with further interest & other expenses	Rs. 11,28,000/- Rs. 1,12,800/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
3.	PNB : SGVSCM Compound, Saharanpur Smt. Kamlesh W/o Sh. Manohar Lal R/o H. No. Q-7, Near Gurudwara, Hakikat Nagar, Saharanpur-247001 & (Guarantors) Sh. Manohar Lal S/o Sh. Khemchand R/o H. No. Q-7, Near Gurudwara, Hakikat Nagar, Saharanpur-247001 & Ms. Lavisha D/o Sh. Nandkishor R/o Qtr. No. 1, Near Gurudwara, Hakikat Nagar, Saharanpur-247001	One residential house northern part of Qtr. No. Q-7 measuring area 59.01 Sq. Yards or 49.33 Sq. Mtr pertaining MPL No.2- C/1767/Q-7 consisting of all construction therein and land beneath the same with internal construction with roof with all rights related to it situated at Moh. Hakikat Nagar Saharanpur owned by Smt. Kamlesh W/o Sh. Manohar Lal. Boundaries as per title deed: East- Qtr No. Q-8, West- Qtr No. Q-6, North-Rasta Gali, South- Remaining part of house owned by Phool Kumar & Others	18-07-2021 Rs. 9,83,464.39/- with further interest & other expenses	Rs. 14,94,000/- Rs. 1,49,400/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
4.	PNB : Shastri Market, Saharanpur Shri Mohd Asad S/o Sh. Mohd Saud R/o H. No. 11/1013, Gote Shah Road, Sabri Bagh, Nakur, Saharanpur-247001 & (Guarantor) Sh. Saud Khan S/o Sh. Mahmood Khan R/o H. No. 11/1013, Gote Shah Road, Sabri Bagh, Nakur, Saharanpur-247001	One west facing residential house which is southern part of Plot No. 18B, measuring area 57.44 Sq. Yards i.e. 48.02 Sq. Meters having Dimension East West 19.9 feet each & in North South 44 feet each, related to Kharsa No.830,831 & 853, with all rights related to it, situated at Dara Ali Swad Dar Abadi Ahsan Khasa, Saharanpur. I.P. executed by Sh. Riyaz Ahmad S/o Akhlaq Ahmed, in favor of Dr. Saud Ahmad Khan S/o Sh. Mahmood Hasan Khan, which is duly registered on dated 21.02.2013 at Bahi No. 01, Zild No. 7307 at Pages 21/45 & Documents No. 1932 in the Office of Sub Registrar, Saharanpur. Bounded as per sale deed: East: Plot No. 40, West: Rasta 12 feet wide, North: Remaining part of Plot owned by Irfan, South: House of Others	10-06-2025 Rs. 8,04,056.04/- with further interest & other expenses	Rs. 17,00,000/- Rs. 1,70,000/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
5.	PNB : Gonda Samiti, Saharanpur Sh. Mohd. Nadeem Khan S/o Sh. Mohd. Riyaz Khan R/o Sector 1, Chhoti Mission, Rahimabad, Saharanpur-247001 & Unknown legal heirs of Smt. Jamurat Khan W/o Sh. Bashir R/o Sector 1, Chhoti Line, Rahimabad, Saharanpur-247001 & (Co-Borrower & Mortgagor) Unknown legal heirs of Sh. Mohd Nishant Khan S/o Sh. Mohd. Riyaz Khan R/o Sector 1, Chhoti Line, Rahimabad, Saharanpur-247001	1. One north facing residential house measuring area 138.89 Sq. Yards or 116.12 Sq. Mtrs. part of MPL No. 1/6563 consisting all construction therein & land beneath the same with internal construction with electric fitting connection with roof (which is marked with purple color in Decree) with all rights related to it situated in the Rahimabad (Chhoti Line) near Railway Mall Go-Down saharanpur. Bounded as under: East: House of Ashraf Khan, West: House of Shamsad Khan, North: Rasta common Pvt 5 feet 10 inch wide & in part Smt. Khairun Nisha, South: Rasta Gali 10 feet wide 2. One commercial plot measuring area 17.77 sq. Yards or 14.85 Sq. Mtrs part of MPL No. 1/6563 with all rights related to it (which is marked with Purple Color in Decree) situated in the Rahimabad (Chhoti Line) near Railway Mall Go-Down saharanpur. Bounded as under: East: Plot owned by Shamsad Khan thereafter property of Kahirun Road, South: Pvt. Rasta 5 feet 10 inch wide	18-05-2021 Rs. 18,11,347.00/- with further interest & other expenses	Rs. 26,50,000/- Rs. 2,65,000/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
6.	PNB : Delhi Road, Saharanpur Smt. Preeti W/o Sh. Gaurav Chaudhary Add. 1: Vijay Vihar Colony Belhi Balaikheri, Block D49 Road, Saharanpur - 247001 & Add. 2: Plot No. 449 Gautam Budh Nagar, Sarsawa, Tehsil Nakur, Saharanpur - 247001	One plot no 449 measuring area 88.89 sq yards or 74.32 sq mtr pertaining kharsa no 508 situated at wake village sarsawa bahar hadood dar abadi Gautam Budh nagar, pargana sarsawa , Tehsil nakur Distt Saharanpur with all rights, title, possession, etc. Sale deed registered at Bahi no 1 Jild no 10934 at pages from 279-302 at Sr no 18967 dated 30/12/2022. Boundaries as under: - East: Rasta 25 feet wide, West: Plot No.434, North: Plot no 450, South: Plot no 448	25-04-2025 Rs. 08,14,951.31/- with further interest & other expenses	Rs. 7,20,000/- Rs. 72,000/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
7.	PNB : Civil Lines, Saharanpur Mohd Aslam S/o Mohd Akbar Ali R/o H.No.960, Lohani Sarai, Near Dholi Khal, Chowk, Saharanpur-247001 (U.P.) & Guarantor Mohd Pravez S/o Mohd Akbar Ali R/o H.No.960, Lohani Sarai, Near Dholi Khal, Chowk, Saharanpur-247001 (U.P.)	One residential house bearing MPL No. 14/1036 and Present No.14/2144, 14/2145 measuring area 46.92 Sq. Yards situated at mohalla Dholi Khal, Ansanir Pargana, Tehsil & Distt. Saharanpur. Boundaries as below: East: House of Miya Sahab, West: House of salma Begum, North: Rasta 7 feet wide, South: Aabchik 3 ft wide	17-08-2024 Rs. 9,58,514.58/- with further interest & other expenses	Rs. 13,94,000/- Rs. 1,39,400/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
8.	PNB : Civil Lines, Saharanpur Sh. Ravi Kumar S/o Sh. Lal Chand R/o 1/1320, Kala Kotwal, Near Shiv Mandir, Khalasi Line, Saharanpur - 247001 Sh. Lal Chand S/o Sh. Sadhu Ram R/o 1/1320, Kala Kotwal, Near Shiv Mandir, Khalasi Line, Saharanpur - 247001 & (Guarantor) Sh. Trilok Singh Chawala R/o Mission Compound, Opp. Kiran Plaza, Saharanpur-247001	One residential house pertaining old MPL no. 1751 & new no. 1/1320 measuring area 42 Sq. Yards or 35.12 Sq. Mtrs having dimension in East 16 feet 3 inch, West 20 feet 6 inch, North 19 feet 6 inch, South 21 feet 6 inch, consisting all constructions therein & Land beneath the same with internal construction with electric fitting connection with roof with all rights related to it situated at Nai Mandi Khalasi Line, Saharanpur. Bounded as per sale deed: East: Wall sold thereafter Ahata Railway, West: House owned by Rajesh Kumar & Rasta Gali 5 feet wide, North: Wall sold thereafter Ahata Railway, South: House owned by Salim	02-09-2021 Rs. 3,67,109.00/- with further interest & other expenses	Rs. 6,00,000/- Rs. 60,000/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
9.	PNB : Civil Lines, Saharanpur Sh. Sunil Kumar S/o Sh. Ganga Sharan Add. 1: Laxmi Nagar, Saharanpur (U.P.) 247001; Add. 2: Geeta Mill Colony, Saharanpur (U.P.) 247001 & (Guarantor) Sh. Rajbeer S/o Sh. Rajpal R/o H.No.12/3065, Gatta Mill, Baldev Nagar, Saharanpur (U.P.) 247001	One residential house built on Eastern part of plot no. 25 measuring area 93 Sq. Yards or 77.76 Sq. Mtr having dimension in East 54 Ft, West 54 Ft, North 15 Ft 1 1/2 inch and South 15 Ft 10 1/2 inch related to Kharsa No. 582 with all rights related to it situated at Mauza Manakm P.T. & Distt. Saharanpur Dar Abadi Jaya Prabha Nagar Saharanpur owned by Sunil S/o Ganga Sharan registered at Sub Registrar Sadar-I, Saharanpur at Bahi No. 1, Zild No. 111659, pages from 1 to 30 at Document No. 4492 on dated 07/06/2018. Boundaries as per sale deed: East: House owned by Other, West: House of Rohit, North: House owned by Other, South: Rasta 10 feet wide i.e. 3.04 mtr	30-07-2025 Rs. 12,89,883.19/- with further interest & other expenses	Rs. 15,07,000/- Rs. 1,50,700/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
10.	PNB : Civil Lines, Saharanpur Sh. Sunil Dutt S/o Sh. Shyam Lal R/o H. No.6/5496, Madho Nagar, Saharanpur-247001 & Sh. Shyam Lal S/o Sh. Chahal Singh R/o H. No.6/5496, Madho Nagar, Saharanpur-247001 & (Guarantor) Sh. Rajpal Singh R/o New Arjun Nagar, Delhi Road, Saharanpur	One north facing residential house measuring area 73.70 Sq. Yards or 61.62 Sq. Mtr bearing MPL No. 6/1531/A/7 new No. 6/5496 situated at Madho Nagar, Saharanpur. Original sale deed dated 10.04.2013 duly registered & recorded at Bahi no. 1, Jild no. 2440 Pages 137-184, at Sr. No. 3116 dated 11.04.2013 in the office of Sub Registrar Saharanpur-247001. Boundaries as per sale deed: East: House of Pushpa Jain, West: House of Pawan Kalra, North: Rasta 10 feet wide, South: Property of Pawan Kalra	29-01-2020 Rs. 12,52,613.00/- with further interest & other expenses	Rs. 21,50,000/- Rs. 2,15,000/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
11.	PNB : Madho Nagar, Saharanpur Smt. Suman Sharma W/o Sh. Sharawan Sharma Address: Janta Road, Pushpanjali Vihar, Saharanpur-247001 & (Guarantor) Sh. Rameshwar Prasad Address: Village- Shitala Khera Athi Block-Nagal, Tehsil-Deoband, Distt- Saharanpur-247551	One residential house built on part of plot no. 128 measuring area 121 Sq. Yards. or 101.17 Sq. Mtr having dimension in East 16 Ft 6 inch, West 16 Ft 6 inch, North 66 ft, South 66 ft of Kharsa No. 25 consisting of all construction therein & land beneath the same with internal construction with electric fitting connection with roof with all rights related to it situated at Mauza Chhakhareli P.T. & Distt. Saharanpur dar abadi Pushpanjali Vihar Colony Phase Second Saharanpur. Property in the name of Smt. Suman Sharma W/o Sh. Sharwan Sharma through sale deed registered in the office of Sub Registrar, Saharanpur at Bahi No. 1, Zild No. 9496 Pages 55-84 at Sr. No. 9964 dated 23/10/2015. Boundaries as per sale deed: - East: Rasta 20 ft wide, West: Property owned by other, North: Property owned by other, South: Part of Plot No. 128 thereafter Plot No. 129	21-07-2025 Rs. 10,22,348.55/- with further interest & other expenses	Rs. 32,92,000/- Rs. 3,29,200/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	
12.	PNB : Railway Road Deoband, Saharanpur Sh. Shrik Hit Sai Nirmal & Company, Shivpuri Colony, Mohalla Kayastwada, Deoband, Saharanpur-247554, Sh. Gautam Tyagi (Prop.) R/o H.No.833, Mohalla Kayastwada, Khand-3, Deoband, Saharanpur-247554 & Sh. Ankit Gupta S/o Sh. Vijay Gupta R/o H.No.575, Shivpuri, Kayastwada, Deoband, Saharanpur-247554	Residential cum commercial property situated at Mohalla Shivpuri Colony, near Manglore Chowk/ Kasba Deoband, measuring area 40.99 Sq. Meter or 49Sq.Yards having dimension in East 25 Ft, West 25 Ft, North 13 Ft 8.5 inch, South 13 Ft 8.5 inch. Property in the name of Sh. Gautam Tyagi s/o Late Mahaveer Singh Tyagi. Boundaries as per sale deed East: Shop Seller, West: Nali after sadak, North: House Vinod Kumar Jain, South: House Shyam Lal	03-02-2018 Rs. 10,52,805.00/- with further interest & other expenses	Rs. 16,65,000/- Rs. 1,66,500/- 30-12-2025	30-12-2025 from 11:00 AM to 04:00 PM	Not Known	

TERMS AND CONDITIONS: The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions: 1. The properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS" 2. The particulars of Secured Assets specified in the Schedule hereinabove has been stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, mistake or omission in this proclamation. 3. The Sale will be done by the undersigned through e-auction platform provided at the Website <https://banknet.com> on 30-12-2025 at 11.00 AM to 04.00 PM. 4. For detailed term and conditions of the sale, please refer <https://banknet.com>. For any query the Interested bidder May Contact Nodal Officer Mr. O. P. Bhalotra, Authorised Officer of CO SAAM, Raj Towers, Shivaji Nagar, Delhi Road, Saharanpur, Mob. 9453035426 The Authorised Officer reserves the right to reject or accept all or any bids without assigning any reason. The Authorised Officer further reserve the right to postpone/cancel/adjourn/discontinue the process of E-Auction at any stage without assigning any reason & his decision in this regards shall be final. The Authorised Officer may vary the terms of E-Auction at any time without assigning any reason. In case the contents of English Version & Hindi Version differs, the English version shall prevail.

ALL CONCERNED TO NOTE THAT THIS PUBLICATION IS ALSO A STATUTORY 30 DAYS SALE NOTICE UNDER RULE 8 (6) OF THE SARFAESI ACT, 2002 TO THE BORROWERS /MORTGAGORS/GUARANTORS.

Date : 27-11-2025 Place : Saharanpur (U.P.) Authorised Officer (Punjab National Bank)